GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 98

ANSWERED ON 21/07/2025

PROGRAMME FOR THE DEVELOPMENT OF SLUM

98. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Programme for providing basic facilities and integrated housing for urban poor and constructing housing units under slums development Programme is running as per schedule and if so, the details thereof, and if not, the reasons therefor;
- (b) the number of housing units constructed under the above schemes, year-wise during the last three years, State-wise and city-wise;
- (c) whether Government has received complaints in implementation of above schemes in certain States; and
- (d) if so, the details thereof and the action taken/being taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in December, 2005 for assisting States/Urban Territories (UTs) by extending Central Assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 selected cities under Basic Services to the Urban Poor (BSUP) and in other cities/towns under Integrated Housing and Slum Development Programme (IHSDP). Under IHSDP, a total of 4,15,309 houses have been completed. The period of JnNURM was upto March 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was extended, and funds were released upto March 2017.

Further, Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years.
